GOVT. OF JHARKHAND HOME DEPARTMENT

NOTIFICATION

Ranchi, Dated-29 June, 2010.

No.—11 / H.R.C.-20/2005—3840/ In exercise of the power conferred under Subsection (1) read with Sub-section (2) of Section 21 of the Protection of Human Rights Act, 1993 (10 of 1994), the Governor is pleased hereby to constitute with immediate effect a body to be known as Jharkhand State Human Rights Commission consisting of a Chairperson and four Members as provided in Subsection (2) of Section 21 of the said Act to exercise the power conferred upon and to perform the function assigned to State Human Right Commission under chapter V of the said Act.

2. In exercise of the power conferred under Sub-section 4 of Section 21 of the Protection of Human Rights Act, 1993 (10 of 1994), the Governor is also pleased to specify Ranchi to be the Headquater of the Jharkhand State Human Rights Commission.

By the order of the Governor of Jharkhand.

(Rajbala Verma)

Principal Secretary to Government.

Memo No.- 11 / H.R.C.-20/2005-3840/Ranchi, Dated 29 June, 2010.

Copy to- Superintendent, Government Press , Jharkhand, Ranchi for publication in extra-ordinary Jharkhand Gazette. He is also requested to send 1000 copies of the publication to this Department.

Principal Secretary to Government.

Memo No.- 11 / H.R.C.-20/2005-3840/Ranchi, Dated 29 June, 2010.

Copy to- All Advisors of His Excellency, Jharkhand/All Principal Secretary, Jharkhand/Director General of Police, Jharkhand/All Addl. Director General of Police, Jharkhand/All Divisinal Commissioners, Jharkhand/ All I.Gs, Jharkhand/ All Deputy Commissioners, Jharkhand/ All I.Gs/Superintendent of Police, Jharkhand for information.

Memo No.- 11 / H.R.C.-20/2005-3840/Ranchi, Dated 29 June, 2010.

Copy to- Principal Secretary to H.E. the Governor, Jharkhand/Secretary to Chief Secretary, Jharkhand, Ranchi for information.

Principal Secretary to Government.

Memo No.- 11 / H.R.C.-20/2005-3840/Ranchi, Dated 29 June, 2010.

Copy to- Registrar General, Jharkhand High Court, Ranchi/Secretary General, National Human Rights Commission, Foridcot House, Copernicus Marg, New Delhi for information.

Principal Secretary to Government